

Rise in cases of poaching in the country

‡2032. SHRI KAPTAN SINGH SOLANKI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that the lack of safety for wildlife all over the country has resulted in rising cases of poaching;
- (b) if so, the details thereof;
- (c) whether Government has formulated any plan to stop such incidents; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) Incidents of poaching of wild animals have been reported from the State/UT Governments from time to time. However, there are no definite reports of increase in the incidents of poaching.

(b) Does not arise.

(c) and (d) Steps taken by the Government to check poaching activities are as follows:—

1. Threatened species of wildlife are listed in the Schedules of the Wildlife (Protection), Act, 1972, thereby according them the highest degree of protection.
2. The Wildlife (Protection) Act, 1972, has been amended from time to time and made more stringent against wildlife related offences.
3. A network of Protected Areas has been established to conserve and protect wildlife and their habitats.
4. Wildlife Crime Control Bureau has been set up to check illegal trade in wildlife and its products.
5. Financial and technical assistance is provided under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for providing better protection and conservation of wildlife.

Protection of flora and fauna inside forest area

2033. MS. SUSHILA TIRIYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

‡Original notice of the question was received in Hindi.

(a) whether it is a fact that the flora and fauna inside the reserved forest area are hardly protected;

(b) if not, the reasons therefor;

(c) whether the initiatives of Government in this regard has enhanced Botanical Technology;

(d) if not, the reasons therefor;

(e) whether separate allocation has been made to safeguard the bio-diversity; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) Wildlife (Protection) Act, 1972 prohibits hunting of wild animals listed in Schedules I, II, III and IV of the Act irrespective their habitat. The Act also prohibits collection and removal of specified plants from forest land and areas specified by the Central Government except by members of Scheduled tribes for their bonafide personal use on the principle of sustainability. Flora and fauna inside Reserved Forests are also protected by Indian Forest Act, 1927.

(c) and (d) Efforts are being made by Government to protect and safeguard the forest flora and fauna by declaring certain areas as Reserve Forest (RF), Protected Forests (PF), Wildlife Sanctuaries, National Parks, Biosphere Reserves and also declaring certain floral and faunal species as threatened, vulnerable and endangered and thus bringing them under special protection measures. By and large, these initiatives have so far been effective in protecting various floral and faunal species.

(e) and (f) Intensification of Forest Management Scheme is a Centrally Sponsored Scheme of Ministry of Environment and Forests under which financial assistance is provided to States/Union Territories to take up various activities essential for protection of existing forests, forest land and bio-diversity. Following components of this scheme are specially designed to protect and safeguard the landscape and unique bio-diversity across the country:—

1. Forest fire control and management;
2. Protection and conservation of sacred groves;
3. Conservation and restoration of unique vegetation and ecosystems; and
4. Control and eradication of forest invasive species.

The allocations made to various State/UT Governments are given in the Statement.

Statement

State-wise utilization of funds under Centrally Sponsored Scheme: Intensification of Forest Management (IFMS) during the Eleventh Plan Period

(Rs. in lakhs)

Sl. No.	States	Utilization of fund under the Release scheme			
		2007-08	2008-09	2009-10	of fund 2010-11
1	2	3	4	5	6
Other States					
1.	Andhra Pradesh	179.772	270.00	—	136.94
2.	Bihar	83.736	93.614	117.445	118.77
3.	Chhattisgarh	613.012	463.695	460.07	345.83
4.	Goa	18.53	27.366	24.567	25.00
5.	Gujarat	568.825	461.66	501.81	322.27
6.	Haryana	96.04	111.85	69.56	101.70
7.	Himachal Pradesh	124.066	260.96	281.996	266.11
8.	Jammu and Kashmir	Nil	—	135.00	0.00
9.	Jharkhand	221.875	276.622	260.14	150.95
10.	Karnataka	159.60	264.90	252.15	142.89
11.	Kerala	283.72	467.00	490.99	257.16
12.	Madhya Pradesh	665.02	565.50	715.027	334.69
13.	Maharashtra	232.84	232.00	459.195	184.70
14.	Orissa	180.61	234.00	122.46	211.34
15.	Punjab	Nil* (100.00)	134.28	74.13	76.49
16.	Rajasthan	99.692	150.408	149.98	103.76
17.	Tamil Nadu	431.5775	389.68	—	143.99
18.	Uttar Pradesh	235.73	255.48	181.92	199.62
19.	Uttarakhand	283.41	305.26	317.20	134.57
20.	West Bengal	187.425	337.65	262.36	173.12
TOTAL:		4665.4805	5301.925	4876.00	3430.10

1	2	3	4	5	6
<i>NE and Sikkim</i>					
1.	Assam	496.00	400.00	360.02	202.65
2.	Arunachal Pradesh	308.42	282.84	314.40	268.66
3.	Manipur	143.55	206.843	198.42	168.21
4.	Meghalaya	86.00	189.00	165.62	100.94
5.	Mizoram	414.37	410.373	300.63	349.79
6.	Nagaland	365.4264	222.479	274.05	147.52
7.	Sikkim	120.6648	273.79	286.43	259.33
8.	Tripura	98.593	156.00	138.15	188.81
TOTAL :		2033.0242	2141.325	2037.72	1685.91
<i>Union Territories</i>					
1.	Andaman and Nicobar Islands	Nil	—	12.00	10.32
2.	Chandigarh	Nil	—	—	51.26
3.	Dadra and Nagar Haveli	Nil	—	—	—
4.	Daman and Diu	Nil	18.1464	8.00	—
5.	Lakshadweep	Nil	—	—	—
6.	New Delhi	Nil	—	—	—
7.	Pondicherry	Nil	—	—	—
TOTAL :		0.00	18.1464	20.00	61.58
GRAND TOTAL :		6698.5047	7461.3964	6933.72	5117.59

Weak cages of animals in Delhi Zoo

‡2034. SHRI RANJITSINH VIJAYSINH MOHITE PATIL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government is aware of the news-item that cages of animals in the Delhi Zoo are weak as a result of which danger has increased;

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